NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 91/ BB/ 2017	-	For hearing	6(2)	Ashapura Minechem Ltd. Vs Camson Bio-Technologies Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1 Rojtaman MD 9620212325	Operational Creditor / Petilioner	Junion 1
. SHASHI LERRI 9900843474	HIS.V Respondels	Shoul te
		P.T.

Counsel for petitioner is present. Smt. M.R. Sinchana appearing for ROC/RD is present. Assistant from QL office is present. He is informed that report is to be filed by OL and the matter is listed for filing report on 09.11.2017.

List it on 09.11.2017.

MEMBER (J)

MEMBER (T)

Counsel for petitioner is present. M/s. Kumar & Bhat, Advocates have filed vakalat for respondent.

For filing objections, list it on 14.11.2017.

MEMBER (J)

MEMBER (T)